

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR CIRCAR JUTE MILLS PRIVATE LIMITED OPERATING IN JUTE INDUSTRY AT KODURUPADU, KRISHNA DISTRICT, AP

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1	Name of the corporate debtor along with PAN & CIN No.	Circar Jute Mills Private Limited PAN: AACCC2525P CIN: U17232AP1983PTC003966
2	Address of the registered office	N.H-5, Bapulapadu Mandal, Kodurupadu Village, Krishna Dt., AP. PIN: 521110
3	URL of website	Not available
4	Details of place where majority of fixed assets are located	N.H-5, Bapulapadu Mandal, Kodurupadu Village, Krishna Dt., AP. PIN: 521110
5	Installed capacity of main products/ services	No machinery available Entire machinery sold out
6	Quantity and value of main products/ services sold in last financial year	Activity stopped long back
7	Number of employees/ workmen	Company does not have any employee on its roll as per records available with RP
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be sought by sending request to Resolution Professional: circar.cirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be sought by sending request to Resolution Professional: circar.cirp@gmail.com
10	Last date for receipt of expression of interest	28-06-2024
11	Date of issue of provisional list of prospective resolution applicants	08-07-2024
12	Last date for submission of objections to provisional list	13-07-2024
13	Date of issue of final list of prospective resolution applicants	23-07-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28-07-2024
15	Last date for submission of resolution plans	27-08-2024
16	Process email id to submit Expression of Interest	Email: circar.cirp@gmail.com

Note : There are appeals pending before Hon'ble NCLAT, Chennai, against this ongoing CIRP and issue of this Form-G is subject to the outcome of such appeals.

Date: 13-06-2024
Place: Hyderabad



Sd/- Kurapati Singarayya Chowdary
Resolution Professional
In the Matter of Circar Jute Mills (P) Ltd
No. BB/MPA-003/IP-N00149/2017-2018/11728

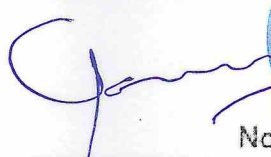
ఆంధ్రప్రదేశ్

ఫారం-6 ఆంధ్ర ప్రదేశ్ వ్యక్తికరణ కొరకు ఆహ్వానము సర్కార్ జ్యూట్ మిల్స్ ప్రైవేట్ లిమిటెడ్, కోడూరుపాడు, కృష్ణా జిల్లా, ఆంధ్ర.

(ఇన్ సొల్వెన్సీ) అండ్ బ్యాంక్ రఫ్ట్ బోర్ అఫ్ ఇండియా (కాంపౌండ్డ్ వ్యాక్చుల కొరకు దివాలా తీర్మాన ప్రక్రియ) రెగ్యులేషన్స్, 2016లోని రెగ్యులేషన్ 36వ లోని సబ్ రెగ్యులేషన్ (1) (గ్రంథ)

సంబంధిత వివరములు	
1. కార్పొరేట్ డెటాల్ యొక్క PAN & CIN No. లతో పాటు పేరు	సర్కార్ జ్యూట్ మిల్స్ ప్రైవేట్ లిమిటెడ్ PAN: AACCC2525P CIN: U17232AP1983PTC003966
2. రిజిస్టర్డ్ కార్యాలయ చిరునామా	N.H-5, బాపులపాడు మండలం, కోడూరుపాడు గ్రామం, కృష్ణా జిల్లా -521110
3. వెబ్ సైట్ యొక్క URL	చరించదు
4. ప్రధానమైన ఫిక్స్డ్ అస్తులను ఏర్పాటుచేసిన ప్రదేశం వివరములు:	N.H-5, బాపులపాడు మండలం, కోడూరుపాడు గ్రామం, కృష్ణా జిల్లా -521110
5. ప్రధాన ఉత్పత్తులు/సేవల యొక్క ప్రాథమిక సామర్థ్యం	మెషిన్ల అందుబాటులో లేవు మొత్తం మెషిన్ల అమ్మివేయబడినవి
6. గడిచిన ఆర్థిక సంవత్సరంలో ప్రధాన ఉత్పత్తులు/సేవల అమ్మకపు విలువ మరియు పరిమాణం	దాత్యకలాపాలు చాలా కాలం ద్రితం ఆగిపోయాయి
7. ఉద్యోగులు/పనివారీ సంఖ్య	RP తో అందుబాటులో ఉన్న రికార్డుల ప్రకారం ఎన్.ఎల్.ఎల్. ఏ ఉద్యోగి కలిగి లేరు
8. గడిచిన రెండు సంవత్సరాలలో ఆర్థిక స్టేట్ మెంట్ (మెయూల్స్) పాటు తదుపరి వివరములు, URL వద్ద అభ్యుదయ్యే రుణదాతల జాబితలు	రిజల్యూషన్ ప్రొసెషనల్ కి అభ్యర్థన పంపడం ద్వారా కోరవచ్చు; circar.cirp@gmail.com
9. కోపాస్ నెట్వర్క్ 2017 (2017) క్రింద రిఫ్రాన్ పర్యావరణం కొరకు అభ్యుదయ ప్రామాణికం URL లో అభ్యుదయ	రిజల్యూషన్ ప్రొసెషనల్ కి అభ్యర్థన పంపడం ద్వారా కోరవచ్చు; circar.cirp@gmail.com
10. ఆంధ్ర ప్రదేశ్ వ్యక్తికరణ కొరకు అభ్యుదయ తేదీ	28-06-2024
11. రిజల్యూషన్ ప్రొసెషనల్ కి అభ్యర్థన తేదీ	08-07-2024
12. ముందుగా జాబితాలో ఏదైనా అభ్యుదయములను దాఖలు చేయుటకు అభ్యుదయ తేదీ	13-07-2024
13. రిజల్యూషన్ ప్రొసెషనల్ కి అభ్యర్థన తేదీ	23-07-2024
14. రిజల్యూషన్ ప్రొసెషనల్ కి అభ్యర్థన తేదీ	28-07-2024
15. రిజల్యూషన్ ప్రొసెషనల్ కి అభ్యర్థన తేదీ	27-08-2024
16. ఆంధ్ర ప్రదేశ్ వ్యక్తికరణ దాఖలు ప్రాసెస్ ఇ-మెయిల్ ఐడీ	Email: circar.cirp@gmail.com

గమనిక: ఈ ఫారం -G, NCLAT వెబ్ సైటు నందు పెండింగ్ లో ఉన్న అభ్యుదయ ప్రాసెషనల్ కి అభ్యర్థన తేదీ జారీ చేయబడినది తేదీ: 13-06-2024
ప్రదేశం: హైదరాబాద్


 రిజల్యూషన్ ప్రొసెషనల్
 సర్కార్ జ్యూట్ మిల్స్ ప్రైవేట్ లిమిటెడ్ తరఫున
 No. IBB/PA-003/IP-N00149/2017-2018/11728